

HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar General at Srinagar)

ORDER

No: 443

Dated: 06/07/2018

Hon'ble the Acting Chief Justice has, in supersession of Order No. 434 dated 04.07.2018, been pleased to direct that the Hon'ble Committee constituted vide the order (supra) shall, besides recommending action on the representations for transfers submitted by the Judicial Officers, also recommend transfers/postings of such Judicial Officers as have completed their tenure in terms of the transfer policy in vogue.

(Sanjay Dhar)
Registrar General

No: 12708-20/4'S

Dated: 06/07/2018

Copy of the above forwarded to:-

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K.
2. Secretary to Hon'ble Mr. Justice _____
.....for information of His Lordship
3. CPC e-Courts with the request to upload the same on the official website of the High Court.

Registrar General